

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

T.P.No.166/2017  
CP-1105/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		Visa Realty Ltd. & Anr	
Under Section		391(2), 394 (Am)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

*Mrs. Manji Shuteria, Adv*      *Petitioner*      *K.R.*

**ORDER**

Ld. Counsel for the petitioner is present.

In this case Hon'ble High Court at Calcutta passed an order on 12.12.2016 to issue notice along with copy of petition on Regional Director, MCA, Eastern Region, Kolkata and publish advertisements of the notice of the petition in English daily and local newspapers.

Ld. Counsel appearing for the petitioner is directed to file a List of Creditors along with the consent of creditors in the form of affidavit within 15 days from today.

Listed on 6<sup>th</sup> November, 2017.

*J.R.*  
(Jinan K.R.)  
Member (J)

*V.P.*  
(V.P. Singh)  
Member (J)